

there is some surplus staff, we have to deploy that surplus staff to other branches. I want the cooperation of all the people here, particularly the union people. We are deploying the excess staff to other branches which are under-staffed. I will give one example. I am just bringing to your notice a very serious problem. In Madras, in one branch, we have transferred from one office to another office at a distance of 100 yards. Then the entire South India went on strike! For your information, in one branch to another branch, in the same town, we have transferred. The Chairman was...

PROF. MADHU DANDAVATE : If you do not ring the bell, the professor of economic will take 45 minutes!

MR. SPEAKER : Please conclude.

SHRI JANARDHANA POOJARY : These are some of the difficulties we are facing. We are using the idle fund which is there by opening more currency chests. These are some of the steps we are taking.

SHRI BALASAHEB VIKHE PATIL : A number of urban cooperative banks are demanding new branches in urban areas while the Government is not allowing them but are putting these branches in losses.

Which are the banks in number because they do not have State-wise figures and what are the names of the banks which are making losses?

SHRI JANARDHANA POOJARY : The urban banks and the cooperative banks are both functioning. But, some of the banks are also incurring losses. But the people of the country, wherever they go, are asking for the nationalised banks, not for the cooperative banks. What they say? These cooperative banks are serving only one section of the society and they are not giving to the other section society. That is the complaint that we receive. The demand is for nationalised banks are not for the cooperative banks.

[*Translation*]

**Irregularities by Nationalised Banks  
in Loan Distribution**

\*274. SHRI VISHNU MODI : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received any memorandum from Rajasthan Powerloom Association, Kishangarh, Rajasthan regarding irregularities being committed by nationalised banks in respect of distribution of loan;

(b) if so, the action taken by Government in this connection so far; and

(c) if no action has been taken so far thereon, the reasons therefor?

[*English*]

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) The Government received a memorandum in the month of November, 1985 from Rajasthan Powerloom Association, Kishnagarh, alleging that two local branches of public sector banks did not consider applications for financing powerloom units and also refused to provide new application forms to such units.

(b) The Government has called for a report from the concerned public sector banks.

(c) Question does not arise.

[*Translation*]

SHRI VISHNU MODI : Hon. Speaker, Sir, through you I want to know from the hon. Minister the number of applications received by the nationalised banks from the powerloom traders of Kishangarh and Madanganj for loan. If possible, particularly tell about UCO Bank as to how many applications were received by that bank, how many of them were given loans, how many applications are pending, the time since which they are pending and the reasons therefor?

[*English*]

SHRI JANARDHANA POOJARY : The performance of the branch of the UCO Bank was not at all satisfactory. So far as the branch of the State Bank of Bikaner and Jaipur is concerned—that is also a part of the question—there performance is satisfactory; three applications had been received by the State Bank of Bikaner and Jaipur and

out of that, two applications have been returned stating that they have got the loans from somewhere else. So far as the performance of the UCO Bank is concerned, I am grateful to the hon. Member for bringing this fact to the notice of the Government; they have not given loans to the powerloom sector. I am bringing to the notice of the hon. Members also that they are not able to give loans even under DRI scheme to the weaker sections—and also under IRDP—and action has been taken against the Bank Manager. This is for the information of the hon. Members.

[*Translation*]

SHRI VISHNU MODI : Mr. Speaker, Sir, I have another supplementary to ask. First of all, I want to thank the hon. Minister that he has admitted this in respect of at least UCO Bank. But I want to tell him about the State Bank that there, even applications are not entertained and the people are suffering a lot due to corruption rampant there. Severe drought conditions exist in Rajasthan and Kishangarh is the only industrialised place in my Parliamentary Constituency. Ajmer. There is rampant corruption in State Bank and other Banks there and I shall request that it would be better if immediate steps are taken to check it.

[*English*]

SHRI JANARDHANA POOJARY : So far as the State Bank is concerned, the hon. Member has made a point that there is corruption. If any specific instance is brought to our notice, immediate action will be taken against those people.

[*Translation*]

SHRI GIRDHARI LAL VYAS : Hon. Speaker, Sir, I have also to ask a question. I have been waiting here for long but have failed to catch your eye.

MR. SPEAKER : You were given time just now.

SHRI GIRDHARI LAL VYAS : That too has not been replied to. It is a very important question.

Mr. Speaker, Sir, the hon. Minister has given a certificate in respect of UCO Bank that its performance is poor, I want to know from him the name of the bank whose performance is good and how many applications were accepted under the Self Employment Scheme, how many people have received loans from the banks through the Department of Industries and how many applications are still pending. You have given loans to the people who did not need it and the needy ones are still making the rounds of the banks. Therefore, will the Government make some arrangement to streamline this system ?

[*English*]

SHRI JANARDHANA POOJARY : It is not proper to generalise and say that the banks are not functioning at all. We have got 50,980 branches throughout the country and out of that—I may say this for the information of the hon. Members—29,837 branches are in the rural areas; percentage-wise it is 58.5 per cent. If there are deficiencies, we are identifying the deficiencies and we are taking action also. On 14th December, the Finance Minister, the senior executive officers, even the Reserve Bank Governor, all the people including myself will be going to the rural areas to see the functioning of the IRDP and other Programmes...(*Interruptions*)

[*Translation*]

SHRI GIRDHARI LAL VYAS : Mr. Speaker, Sir, I.R.D.P. Programme is not being implemented at all. The officials are indulging in bungling at all levels.

[*English*]

SHRI JANARDHANA POOJARY : Please hear me. We are writing to all the Members of Parliament also. In his constituency the hon. Member also can go to the bank and he can also...(*Interruptions*)

[*Translation*]

SHRI GIRDHARI LAL VYAS : He has not kept the M.Ps. on the Bank Committees.

[English]

SHRI VISHWANATH PRATAP SINGH : May I inform that I had a talk with Shri Chandulal Chandrakar, Minister of State, and he has written that he has sent a circular that Members of Parliament will be members of the DRDA.

[Translation]

SHRI GIRDHARI LAL VYAS : No. public representative has been kept on this committee...*(Interruptions)*...

MR. SPEAKER : Now you sit down, there are other gentlemen also in this House.

*(Interruptions)*

#### WRITTEN ANSWERS TO QUESTIONS

[English]

#### Export of Agricultural and Farm Products

\*275. SHRI RAMSWAROOP RAM :  
DR. VALLAL PERUMAN :

Will the Minister of COMMERCE be pleased to state :

(a) the volume and value of exports of agriculture products year-wise during the last two years and that expected during the current financial year;

(b) the different items of farm-produce exported during these years and the names of countries to which exported; and

(c) the steps being taken to increase exports of farm products ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) The value of exports of principal agricultural products year-wise during the last two years are as under :

(Rs. in Crores)	
1983-84 (Provisional)	1984-85 (Provisional)
2286.46	2354.63

Statistics regarding volume of exports of all agricultural commodities are not being maintained at present. The exports of agricultural products during the current financial year would depend upon the overall production, and in the international market situation.

(b) The principal agricultural commodities exported from India are Basmati Rice, Fruits and Vegetables, Cashew Kernels. Coffee, Tea, Spices, Tobacco, Processed Foods and Oil Meal. Exports are mainly moving towards the Middle East countries, USSR and EEC countries.

(c) The Government has taken a number of measures to increase exports such as Cash Compensatory Support, import replenishment to registered exporters, facility of duty draw back, assistance for market development, encouragement to exports in value added packs, periodic discussions with the States for increasing the production of exportable agricultural products etc. For the promotion of exports of agricultural products, institutional change like setting up of Agricultural and Processed Food Products Export Development Authority (APEDA) and Spices Board are envisaged.

#### Withdrawal of Subsidies on Food and Fertilizer

\*276. SHRI AMAR ROYPRADHAN : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that Government are considering to tax the agricultural sector and withdraw the subsidies on food and fertiliser during the Seventh Five Year Plan period;

(b) if so, the details thereof;

(c) whether it is also a fact that some State Governments have opposed it; and

(d) if so, the details thereof and the decision taken by Government thereon ?

THE MINISTER OF FINANCE (SHRI VISHWANATH PRATAP SINGH) : (a) No, Sir. Moreover, it may be noted that taxation of agricultural income is a State subject.

(b) to (d). Do not arise.